NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P (I.B) No.230/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M.

Name of the Company		Super Smelters LimitedVersus-		
Under Section		Imperial Tubes Pvt.Ltd.` 9	1	
		IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. 1	1 St. Reedrama	n Bhatlacharyn	70 perational eradit	tor lett sproved
2.	MS-Sancha	in Chamobal	Alusean	23/10/17
3.	Mr-Souro	yit Dasgupta.	Aluxan	©
, M	s Debaleena o r. Lohesh S	Gauguly, and havena, and	debtos	Abelevay 23/10/17
			ORDER	25/101

Ld. Counsel for the petitioners and the respondents made joint statements that there are chances of settlement, as such the case may be adjourned.

Keeping in view of the submissions the case is adjourned to 16/11/2017. This is a last opportunity for settlement, failing which the case shall be decided on merit.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)